

**FORM G - INVITATION FOR EXPRESSION OF INTEREST FOR
KUTE SONS FRESH DAIRY PRIVATE LIMITED (UNDER CIRP)
OPERATING IN Dairy and dairy product manufacturing Industry at
Pathardi, Ahemadnagar, Maharashtra, India
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

RELEVANT PARTICULARS	
1. Name of the corporate debtor along with PAN/CIN/LLP No:-	KUTE SONS FRESH DAIRY PRIVATE LIMITED CIN: U15490PN2014PTC151391
2. Address of the registered office	S. No. 406 & 407, At Nimbhore, Post Surwadi Taluka Phaltan, Satara, Maharashtra, India, 415523
3. URL of website	N/A
4. Details of place where majority of fixed assets are located	1. Gat No. 120/4, 120/3 & 304, Jawkhede Khalsa, Tal- Pathardi, Dist- Ahemadnagar, Maharashtra
5. Installed capacity of main products/ services	1. Capacity: The company has a plant for processing of milk of approx. 2 lakh litres per day (LLPD)
6. Quantity and value of main products/ services sold in last financial year.	As per records from Ministry of Corporate Affairs (MCA), its balance sheet was last filed on 31 March 2021 and hence this information is not available.
7. Number of employees/ workmen	As per the information received from the Human Resources department of the Corporate Debtor, there are a total of 59 employees and 31 workmen. All these employees and workmen are currently engaged by the Lessee, who is operating the Corporate Debtor.
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by emailing: kutesonsfreshcirp@riteshmahajan.in
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The detailed Invitation for Expression of Interest (Eoi) mentioning Eligibility Criteria can be sought by an email to kutesonsfreshcirp@riteshmahajan.in
10. Last date for receipt of expression of interest	Friday, 29th August 2025 (16 Days)
11. Date of issue of provisional list of prospective resolution applicants	Monday, 8th September 2025
12. Last date for submission of objections to provisional list	Saturday, 13th September 2025
13. Date of Issue of Final List of Prospective resolution applicants	Tuesday, 23rd September 2025
14. Date of Issue of Information Memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Tuesday, 23rd September 2025
15. Last date of Submission of resolution plans	Monday, 27th October 2025 (34 days)
16. Process email id to submit Expression of Interest	kutesonsfreshcirp@riteshmahajan.in
17. Details of the corporate debtor's registration status as MSME.	The CD registered as MSME on 1st June 2021. However, the respective thresholds have been surpassed in FY 2021-22 and FY 2022-23, respectively. A grievance with MSME authorities has been raised seeking clarification of the said registration as of now and as per the instructions given by the grievance redressal team, the CD has MSME registration.

Date: 13-08-2025 **Sd/-**
Place: Pune **Ritesh R. Mahajan Resolution Professional**
For KUTE SONS FRESH DAIRY PRIVATE LIMITED (Under CIRP)
IP Registration Number: IBBI/PA-002/IP-N00048/2017-18/10132
 "Devgiri", B 203, 2nd Floor, Ganeshmala, Sinhgad Road, Pune -411030
AFA valid up to - 31.12.2025